MR. DEPUTY-SPEAKER: Now, Mr. Rathod. Matter under Rule 377.

SHRI UTTAM RATHOD (Hingoli): I am thankful to the Opposition that they have at least succeeded in getting the Home Minister to listen to the plight of the tribals in Maharashtra.

MR. DEPUTY-SPEAKER: Please make your submission under Rule 377.

(iii) WELFARE MEASURES FOR TRIBALS WITH SPECIAL REFERENCE TO KINWAT SANATORIUM SOCIETY HOSPITAL IN KINWAT, DISTRICT NANDED

SHRI UTTAM RATHOD (Hingoli): Mr. Deputy Speaker, Sir, under Rule 377 I wish to submit that it is the accepted policy of the Government that concerted measures should be taken to improve the lot of the tribals. In fact, with a view to achieve this, the Government at the Centre and the Planning Commission have been stressing the need for detailed planning at the district level and have been urging that concerted measures should be taken to provide the requisite facilities.

I regret to have to bring to your notice that a well-equipped 10-bedded hospital with 50 MA X-Ray Machine, well-equipped operation theatre, well-equipped pathological laboratory with colorimeter and 4 buildings on a 5-acre plot, which was raised through subscriptions, largely by the tribals in Kinwat of District Nanded, Maharashtra by the vigorous efforts of Kinwat Sanatorium Society, now renamed Ramanand Tirth Sanatorium, and was taken over by the Government in 1977, is not being put to use so much so, that the equipment has also started rusting.

The doctor visits this hospital once a week for one hour. The X-Ray Machine is not provided with films nor with developing solution. Electricity bills are never paid. The telephone connection was cut three years back. Only one technician and a peon is paid some meagre salaries to look after the whole property worth more than Rs. 5 lakhs.

The Government, at the time of the take-over of the Hospital in 1977, had held out the assurance that it would be converted into a 30-bedded cottage hospital under Tribal Sub-plan of the district. And it is understood that while funds are provided in the Budget for such schemes, those are likely to lapse unless timely and effective action is taken to augment the facilities and the put the existing ones to full use, in the interest of providing the necessary health and welfare services to the Tribals.

(iv) *Re.* UPGRADATION OF MADAN MOHAN GRADUATE ENGINEERING COLLEGE AT GORAKHPUR INTO A POST-GRADUATE ENGINEERING COLLEGE.

श्री महावीर प्रसाद (बांसगांव) : मदनमोहन मालवीय ग्रेजुएट इंजीनियरिंग कालेज गोरखपुर (उत्तर प्रदेश) को पोस्ट ग्रेजुएट इंजीनियरिंग कालेज के रूप में परिणत करने के सम्बन्ध में एक नम्र निवेदन करना चाहता हूं ।

मान्यवर, मदनमोहन मालवीय इंजीनियरिंग कालेज गोरखपुर विश्वविद्यालय, गोरखपुर से सम्बद्ध है जो मेरे निर्वाचन क्षेत्र में कार्यरत होते हुए उ० प्र० के पूर्वोचल में स्थित है । यहां पर आज भी लोग आर्थिक, सामाजिक, मनोवैज्ञानिक एवं शैक्षणिक दृष्टिकोण से अत्यन्त पिछड़े हुए हैं । इस विद्यालय में ग्रेजुएट कक्षायें चल रही हैं । किन्तु इंजीनियरिंग में ग्रेजुएट बनने के बाद जो विद्यार्थी इंजीनियरिंग में पोस्ट ग्रेजुएट बनना चाहते हैं वे धनाभाव एवं गरीबता के कारण अन्यत्र नहीं जा पाते और उनकी आशा निराशा में बदल जाती है । कारण कि अन्य पोस्ट ग्रेजुएट इंजीनियरिंग कालेज वहां से काफी दूर हैं । मान्यवर, वह विद्यालय केवल उत्तर प्रदेश में पूर्वांचल के छात्रों के लिए ही नहीं बल्कि उसमें पश्चिमी बिहार तथा अन्य प्रान्तों के भी छात्र अध्ययन करने आते हैं । इस सम्बन्ध में विद्यालय की तरफ से तथा प्रदेशीय सरकार की तरफ से भी

सारी अर्हतायें पूरी हो चुकी हैं। इस दिशा में केन्द्रीय सरकार से अनुरोध है कि "क्षेत्रीय पिछड़ेपन को आधार मान कर पूर्वांचल के पिछड़ेपन को दूर करने के लिए उक्त विद्यालय को इंजीनियरिंग में पोस्ट ग्रेजुएट करने के लिए आदेश पारित करे ताकि उक्त क्षेत्र के रहने वाले लोग आर्थिक, सामाजिक, मनोवैज्ञानिक एवं शैक्षणिक दृष्टिकोणों से आगे बढ़ सकें और साथ ही साथ उक्त पिछड़े हुए क्षेत्र के नवयुवक देश के अन्य क्षेत्रों के नवयुवकों के समान इंजीनियरिंग की शिक्षा प्राप्त कर सकें।

(v) NEED TO GIVE RELIF FOR THE DROUGHT AFFECTED PALI DISTRICT OF RAJASTHAN.

श्री मूल चन्द डागा (पाली) : सम्पूर्ण पाली जिला, राजस्थान का अकाल से पीड़ित है और लगातार तीन वर्षों से अकालग्रस्त है। आज गांवों में पेय जल की व्यवस्था नहीं है। रोहट पंचायत समिति के करीब सभी गांवों में पेयजल कहीं उपलब्ध नहीं है। उन्हें प्रति वर्ष के अनुसार जवाई बांध से पानी नहीं दिया जा रहा है। लोगों के लिए अकाल राहत कार्य अभी तक नहीं खोले गए हैं। दस व्यक्तियों का कुटुम्ब हो तब ही एक व्यक्ति को काम पर कहीं कहीं लगाया गया है। हालत अत्यन्त दयनीय व शोचनीय है। किसानों को बिजली उपलब्ध नहीं हो रही है और न डीजल। सरकार राहत दिलवाने में असफल और असमर्थ ही रही है। राजस्थान सरकार का कहना है कि केन्द्र सरकार से जो हम अपेक्षा धनराशि की, डीजल की, बिजली व अन्य आवश्यक वस्तुओं की करते हैं वे उपलब्ध नहीं हो पा रही है। इसलिए राजस्थान की 1.60 करोड़ जनता अकाल से पीड़ित है। उनकी समस्याओं का निराकरण करने के लिए केन्द्रीय सरकार अविलम्ब कदम उठाए और पूर्ण सहयोग प्रदान करे।

(vi) LOCK-OUT IN HINDUSTAN PILKINGTON GLASS WORKS OF ASANSOL.

SHRI KRISHNA CHANDRA HALDER (Dugrapur): Sir, the Management of the Hindustan Pilkington Glass Works of Asansol declared lock-out on 25th May, 1980. Since then the lock-out continues. Many Members of Parliament and the Employees' Union have been representing the matter to the present Government but without avail. A Number of times, concerned Minister informed that the matter was receiving Government's urgent attention. But no concrete action has been taken so far by the Government.

Already six workmen have expired. Workmen have started Dharna before the factory gate since 11th February 1981 demanding immediate lifting of the lock-out.

Under these circumstances, I therefore urge upon the Government to take immediate steps for lifting the illegal lock-out and to save the interests of the workers as well as the interest of the nation.

12.25 hrs.

MOTION OF THANKS ON THE PRESIDENT'S ADDRESS—*CONTD.*

MR. DEPUTY-SPEAKER: The House will now take up further consideration of the following motion moved by Shri V. N. Gadgil on the 19th February, 1981 and seconded by Shri Nawal Kishore Sharma on the 20th February, 1981, namely—

> "That an Address be presented to the President in the following terms:—
>
> 'That the Members of Lok Sabha assembled in this Session are deeply grateful to the President for the Address which he has been pleased to deliver to both Houses of Parliament assembled together on the 16th February, 1981."

श्री जगजीवन राम (सासाराम) : उपाध्यक्ष जी, राष्ट्रपति के अभिभाषण पर बहुत सदस्यों ने अपने विचार प्रकट किये